

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Dilip Singh
FIR No. : 500/17
P.S.: Miyanwali Nagar
U/s : 376 (2) (a) IPC
Session Case No 194/2018

THROUGH CISCO WEB EX.

11.08.2020.

File taken up today for hearing in terms of Circular No. 26-DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and No. 1977-2009/DHC/2020 dated 30.07.2020.

Present: Sh. Subhash Saini, Ld. Addl. PP for the State.
Ms.Aarti Pandey, DCW counsel.
Sh.Rajpal Singh, Ld. Counsel for the accused/applicant.
ASI Rekha along with complainant from PS Paschim Vihar.
Ankit Dahiya. Naib Court

I.A. No. 01/19

This is an application filed by the prosecutrix seeking her re-examination.

Ld. Counsel the accused requests for a short adjournment on the ground that he needs to file reply.

Let reply be filed by the Ld. Counsel for the accused within 2 weeks from today electronically as well as physically.

Copy of the reply be sent to the counsel for the complainant.

Put up for reply and arguments on **25.08.2020.**

ANKUR JAIN
(Ankur Jain)

ASJ (SFTC-01) West
Delhi: 11.08.2020

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IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC No. : 692/17
State Vs Ajay @ Aju & Ors.
FIR No. : 279/17
P.S.: Kirti Nagar
U/s : 328/342/365/376D/506 IPC

THROUGH CISCO WEB EX.

11.08.2020.

File taken up today for hearing in terms of Circular No. 26-DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and No. 1977-2009/DHC/2020 dated 30.07.2020.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Ms.Aarti Pandey, DCW counsel.
Sh. Ghanshyam Mishra, Ld. Counsel for the accused Mahender Swami.
Sh. Satish Chander, Ld. Counsel for the accused Pawan Saini.
None for accused Ajay @ Aju.
Accused Pawan Saini is absent (stated to be on interim bail).
Accused Mahender Swami and Ajay @ Aju not produced from JC.

Let Production Warrants be issued for production of accused through VC.

Put up for further proceedings on 03.09.2020.

ANKUR JAIN

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 11.08.2020

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IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC No. : 474/18
State Vs. Shahnwaz
FIR No. : 356/17
P.S.: Patel Nagar

THROUGH CISCO WEB EX.

11.08.2020.

File taken up today for hearing in terms of Circular No. 26-DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and No. 1977-2009/DHC/2020 dated 30.07.2020.

Present: Sh. Subhash Saini, Ld. Addl. PP for the State.
Ms.Aarti Pandey, DCW counsel.
Accused on bail, present in court.

Accused submits that his counsel is not available.

Summons to prosecutrix not received back either executed or unexecuted. Be awaited. In the meantime issue fresh summons to the prosecutrix through SHO/IO concerned for

21.01.2021.

ANKUR JAIN

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(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 11.08.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC No. : 545/19

State Vs. Manoj Kumar Kar
FIR No. : 423/19
P.S.: Ranhola

THROUGH CISCO WEB EX.

11.08.2020.

File taken up today for hearing in terms of Circular No. 26-DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and No. 1977-2009/DHC/2020 dated 30.07.2020.

Present: Sh. Subhash Saini, Ld. Addl. PP for the State.
Ms.Aarti Pandey, DCW counsel.
Sh Gaurav Arora, Ld. Amicus Curiae for the
accused/applicant Manoj.
Accused not produced from JC.

Let production warrants be issued for **05.09.2020.**

ANKUR JAIN

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(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 11.08.2020

FIR No : 251 /2018
PS: Mundka
STATE VS. SHIV PUJAN MANJHI

Hearing took place through Cisco Web Ex

11.08.2020

File is taken up for hearing in terms of Circular no. 25-DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and Ends. No. 1944-1976/DHC 2020 dated 30.07.2020.

Present: Mr. Subhash Chauhan, Ld. Addl.PP for State.
Ms. Arti Pandey, DCW counsel
Mr. Ajesh Sharma with Mr. Akshat Sharma,
Ld. Counsel for accused Shiv Pujan Manjhi.

Ld. Counsel for accused submits that accused is in JC.
Accused has not been produced from JC.

Let productions warrants be issued against the accused
for 07.09.2020.

ANKUR JAIN

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(ANKUR JAIN)
ASJ(Special Fast Track Court)-01
West, THC, Delhi/11.08.2020